

**Registration under AAY**

2306. SHRI K. SOMAPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of APL and BPL ration card holders benefited under the PDS;
- (b) the monthly entitlement of quantity of foodgrains to a ration card under AAY;
- (c) the total number of persons registered or eligible under AAY all over the country; and
- (d) the number of persons registered under AAY in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Under the National Food Security Act, 2013 (NFSA), which has been adopted by all States/UTs, subsidized foodgrains are issued to States/UTs for distribution under two categories beneficiaries/families *i.e.* Priority House Hold (PHH) and Antyodaya Anna Yojana (AAY). APL and BPL categories have been delinked from the NFSA provisions.

(b) AAY families are entitled to receive 35 kg. of subsidized foodgrains per month.

(c) 2.50 crore families maybe covered under AAY category across the country.

(d) Approximately 5.96 lakh AAY families are registered in Kerala.

**Payment of arrears to sugarcane growing farmers**

2307. SHRI D. KUPENDRA REDDY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has taken any steps for the payment of sugarcane price arrears of farmers in the country;
- (b) if so, the details thereof along with amount disbursed and number of farmers who received the arrears; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) In sugar season 2014-15, cane price arrears of sugarcane farmers had peaked at ₹ 21,837 Crores in April, 2015. To mitigate the situation and to improve the liquidity position